



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Notary Section) **Civil Secretariat**
Jammu/Srinagar

Subject: - Suspension of Notary license.

GOVERNMENT ORDER NO. 2440 - LD(A) of 2018
D A T E D: 18 - 04-2018

It is hereby ordered that the certificate of practice as Notary issued in favour of Shri. Surjeet Singh, (Advocate) for territorial jurisdiction of Municipal limits of Jammu City is put under suspension with immediate effect.

By order of the Government of Jammu and Kashmir.

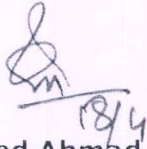
Sd/-
(Abul Majid Bhat)
Secretary to Government

No:LD(Notary)99/4-1

Dated: 18 -04- 2018

Copy to the:-

1. Registrar General, J&K High Court, Jammu
2. Principal Secretary to Hon'ble Chief Justice, J&K High Court, Jammu.
3. Registrar Vigilance, J&K High Court, Jammu.
4. Principal Session Judge, Jammu.
5. Director information, J&K, Jammu for wide publicity of the order.
6. Director Litigation, Jammu.
7. Deputy Commissioner/District Magistrate, Jammu.
8. Commissioner, Municipality Jammu.
9. Chief Judicial Magistrate, Jammu.
10. Concerned Order file.
11. Concerned file.


(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Notary Section) **Civil Secretariat**
Jammu/Srinagar

Subject: - Suspension of Notary license.

GOVERNMENT ORDER NO. 2439 - LD(A) of 2018
D A T E D: 18 - 04-2018

It is hereby ordered that the certificate of practice as Notary issued in favour of Shri Ghulam Qadir Rather, (Advocate) for territorial jurisdiction of District Court Budgam is put under suspension with immediate effect.

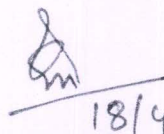
By order of the Government of Jammu and Kashmir.

Sd/-
(Abul Majid Bhat)
Secretary to Government

No:LD(Notary)2000/05
Copy to the:-

Dated: 18 -04- 2018

1. Registrar General, J&K High Court, Jammu
2. Principal Secretary to Hon'ble Chief Justice, J&K High Court, Jammu.
3. Registrar Vigilance, J&K High Court, Jammu.
4. Principal Session Judge, Budgam.
5. Director information, J&K, Jammu for wide publicity of the order.
6. Director Door Darshan, Srinagar with the request to give the wide publicity of the contents of the order.
7. Director Litigation, Kashmir.
8. Deputy Commissioner/District Magistrate, Budgam.
9. Concerned Order file.
10. Concerned file.


(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer